

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CMM INFRAPROJECTS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CMM Infraprojects Limited
2.	Date of incorporation of corporate debtor	27/03/2006
3.	Authority under which corporate debtor is incorporated / registered	RoC - Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L45201MP2006PLC018506
5.	Address of the registered office and principal office (if any) of corporate debtor	108, Corporate Center 8-B South Tukoganj Indore – 452001, MP
6.	Insolvency commencement date in respect of corporate debtor	2 nd November, 2020 (Copy of order is received on 3 rd November, 2020)
7.	Estimated date of closure of insolvency resolution process	01 st May, 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vichitra Narayan Pathak IBBI/IPA-001/IP-P01353/2018-2019/12063
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 120, Jharneshwar Colony, Madhuban Vihar, Near International Public School, Hoshangabad Road, Bhopal – 462047, MP E-mail: drvnpathak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 120, Jharneshwar Colony, Madhuban Vihar, Near International Public School, Hoshangabad Road, Bhopal – 462047, MP E-mail: cirp.cmm@avmresolution.com
11.	Last date for submission of claims	16 th November, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable



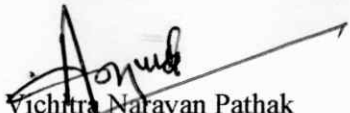
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 120, Jharneshwar Colony, Madhuban Vihar, Near International Public School, Hoshangabad Road, Bhopal – 462047, MP (b) Not Applicable
-----	--	--

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the CMM Infraprojects Limited on 2nd November, 2020.

The creditors of CMM Infraprojects Limited are hereby called upon to submit their claims with proof on or before 16th November, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Vichitra Narayan Pathak
Interim Resolution Professional of
CMM Infraprojects Limited
IBBI Regn. No.: IBBI/IPA-001/IP-P01353/2018-2019/12063
Date: 04th November, 2020
Place: Bhopal

VICHITRA NARAYAN PATHAK
Insolvency Professional
IP Registration No.
IBBI/IPA-001/IP-P01353/2018-19/12063